

(b) the details of the villages in above said blocks for which survey work has been completed during last three years and current year but no work has commenced till now;

(c) the details of the funds allocated/spent and work undertaken under PMGSY in village Sukai in Bironkhal Block and Alasu in Kaljikhhal Block in particular and said Blocks in general; and

(d) the reasons for delay in completion of work and by when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The State Government has proposed to connect Ameli, Bedpani, Maghgaon, Mehargaon Bada, Mehargaon Chota, Sakni Chota, Sakni Bada, Dangi, Jharkandi, Tangoli, Saknauli, Sainar, Bhetgaon & Bunga villages in Kaljikhhal Block and Kanda Malla and Kotta villages in Bironkhal Block of Pauri Garhwal District in Uttarakhand under Pradhan Mantri Gram Sadak Yojana (PMGSY).

(b) In last three years and current year survey work has been completed following three roads, but no work has commenced on these roads:

(i) Bunga Sakami Khet Motor Road in Kaljikhhal Block

(ii) Shemli to Kanda Malla road in Bironkhal Block

(iii) Dunao to Kota road in Bironkhal Block

(c) Village Sukai is situated on Tehri Muradabaad High-way. Alasu, in Kaljikhhal Block has population of only 33 persons as per census of 2001 and as such is not eligible as per PMGSY Guidelines.

In Blocks of Kaljikhhal and Bironkhal Rs. 283.68 lac and Rs. 58.89 lac respectively has been spent under PMGSY.

(d) There had been no delay in completion of the works.

#### **Revival of pension schemes**

2749. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering to revive the implementation of the pension schemes for old aged, widows and the disabled in the country;

(b) if so, the details thereof;

(c) whether Government has received any complaints regarding the mechanism to identify the beneficiaries and to check irregularities in payment of pension under such schemes;

(d) if so, the details thereof; and

(e) the details of steps taken or proposed to be taken by Government for timely disbursement of pension amount by enhancing more transparency and accountability in these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) No, Sir. Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) are already under implementation. IGNOAPS launched in November 2007 provides for pension to BPL persons who are 65 years or higher. IGNWPS launched in February 2009 provides for pension to BPL widows in the age group of 40-64 years. Similarly, IGNDPS launched in February 2009 provides for pension to BPL persons in the age group of 18-64 years with severe or multiple disabilities. The rate of central assistance under above three pension schemes is Rs. 200/- per month per beneficiary. State Governments have been urged to contribute another Rs. 200/- from their resources.

(c) and (d) The pension schemes are implemented by the State Governments. Identification of beneficiaries and sanction of pension under these schemes is responsibility of State Governments. No complaint regarding the mechanism to identify the beneficiaries and to check irregularities in payment of pension under such schemes has been received by the Central Government. However, grievances received from individuals are forwarded to concerned State Governments.

(e) In order to increase the transparency, accountability and monitoring of implementation of NSAP schemes, it has been decided to computerize the details of the beneficiaries under various schemes of NSAP and develop NSAP-MIS. States have been asked to keep database of beneficiaries in public domain. So far details of 104 lakh beneficiaries have been uploaded on NSAP website. The NSAP website can be accessed at <http://nsap.nic.in>.

#### **Identification of BPL families**

2750. SHRI M.P. ACHUTHAN:

SHRI R.C. SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state: